

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**MA No.684/2016 in & O.A.No.1401 & O.A.No. 818/2016**

**Dated Friday, the 7<sup>th</sup> day of June, 2019**

**PRESENT**

**Hon'ble Mr.R.Ramanujam, Administrative Member**

**&**

**Hon'ble Mr.P.Madhavan, Judicial Member**

1. A. Aravamuthu
2. G.R. Subramanian
3. G.R. Indumathy
4. D. Shanthi
5. B. Subramanian
6. T.R. Sivanath Babu
7. A.R. Rajasekar
8. G. Murugesan
9. M. Kaja Hussain
10. Y. Balasubramanian
11. G. Malathy
12. R. Unnikrishnan
13. P.R. Santhanram
14. P. Kala
15. S. Radhakrishnan
16. R. Nagaselvi
17. C. Sundaram

18. K. Balasubramanian

19. P. Murugan

20. K. Bava Mohaidien

21. R. Sathurappan

22. G. Thangaraj

23. H. Jakeer Hussain

24. A. Mahamani

25. M. Kousalya

26. K. Renganathan

27. R. Vijayaraghavan

... Applicants in OA 1401/2016  
& MA 684/2016

1. N. Lakshmi

2. G. Murali

3. Jayanthi Bhaskar

4. K. Venkateswaran

5. N. Srinivasan

6. N. Vedavalli

7. R. Radha

8. S. Punnaga

9. S. Ramachandran

10. V.R. Dhevika

11. T. Jayakumar

12. B.N.T. Chandralekha

13. K. Thamarai Selvi

14. A.K.V. Geetha Rani

15. A. Sushi

16. G. Sadanandan

17. P.V. Kokila

18. S. Helan Rose

19. E. Sasikala

20. M.S. Rajarajeswari

21. K. Mohamed Bilal

22. A. Rajalakshmi

23. K. Karlien

24. G. Muthamizhselvi

25. A. Ameerullah

26. K. Purusothaman

27. S. Jeyakumar

28. T. Arul

29. Jaya Udayakumar

30. A. Thirumurugan

31. L. Jayanthi

32. S. Poornima

33. P. Shanth Raj

34. R. Jayalatha

35. Leela Anthony

36. A.D. Rajan

37. R. Dhanalakshmi

38. N. Sumathi

39. K. Vijayasamundeswari

40. Jothi Gopalakrishnan

41. Lakshmi Ramachandran

42. R. Uma

43. P. Gopinath

44. R. Ramesh Babu

45. B.K. Mohan

... Applicants in OA 818/2016

By Advocate M/s Ratio Legis

Vs.

Union of India rep. by

The Central Provident Fund Commissioner

EPF Organisation, Head Office

No. 14, Bhikaji Cama Place, New Delhi 110 066.

The Addl Central Provident Fund Commissioner(HRM)

EPF Organisation, Head Office

No. 14, Bhikaji Cama Place, New Delhi.

The Addl. Central Provident Fund Commissioner

EPF Organisation Zonal Office (TN & KR)

No. 37 Royapettah High Road, Chennai 14. ... Respondents 1 to 3 in  
both OAs

The Regional Provident Fund Commissioner – I  
EPF Organisation Regional Office  
Lady Doak College Road  
Madurai 625 002. ... Respondent No.4 in OA 1401/2016

The Regional Provident Fund Commissioner – I  
EPF Organisation Regional Office  
No. 37, Royapettah High Road  
Chennai – 14. ... Respondent No.4 in OA 818/2016

By Advocate Mr. V. Vijay Shankar

**(Order: Pronounced by Hon'ble Mr.R.Ramanujam, Member(A))**

Both sides present. It is submitted that the relief sought in both the OAs are common arising from similar circumstances and accordingly the OAs could be taken up together.

2. Both sides also submit in unison that the relief sought in the two OAs are covered by the orders of the Bangalore Bench of this Tribunal dated 02.06.2017 in OA 1767-1770/2015 and the orders of this Bench in OAs No.708-710/2016 dated 24.07.2017. However, the order of this Tribunal in the said OAs had been challenged in a writ petition before the Hon'ble Madras High Court and the same is pending.

3. We have considered the matter. Since both sides agree that the relief sought in the OAs are covered by the order of this Tribunal in OAs No.708-710/2016 dated 24.07.2017 which has been challenged in the Hon'ble Madras High court, we are of the view that no useful purpose would be served by keeping these OAs pending in this Tribunal. We accordingly, deem it appropriate to direct the respondents to consider the relief sought by the applicants in the two OAs, in accordance with the

order to be passed by the Hon'ble Madras High court in the pending writ petition(s) and pass appropriate orders within a period of two months thereafter.

4. OAs are disposed of as above. MA 684/2016 filed by the applicants in OA 1401/2016 also stands disposed of. No costs.

**(P.MADHAVAN)**  
**MEMBER(J)**  
**M.T.**

**(R.RAMANUJAM)**  
**MEMBER (A)**  
**07.06.2019**